

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4264**

TO BE ANSWERED ON THE 19TH AUGUST, 2025/ SRAVANA 28, 1947 (SAKA)

FLOODS AND LANDSLIDES IN HIMACHAL PRADESH

†4264. SHRI SURESH KUMAR KASHYAP:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Government has sent NDRF team to Himachal Pradesh to deal with floods and landslides caused by heavy rains;

(b) if so, the details thereof;

(c) the kind of assistance provided by the Union Government to the disaster affected areas of Himachal Pradesh;

(d) whether any steps have been taken to anticipate and deal with future cloudbursts, if so, the details thereof and if not, the reasons therefor; and

(e) the quantum of loss of life and property suffered due to heavy rains, floods and landslides this year in Himachal Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) and (b): Yes Sir. In consultation with State Disaster Management Authority (SDMA), Himachal Pradesh, 05 teams of National Disaster Response Force (NDRF) were pre-positioned in Kullu, Shimla, Sirmaur, Lahaul & Spiti, Kinnaur for Monsoon Season- 2025. Further, in the wake of floods and landslides during current monsoon, 13 teams of NDRF have been deployed for rescue and relief operations in the State.

(c): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursement of relief assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

The State Government of Himachal Pradesh has been allocated an amount of ₹441.60 crore (₹397.60 crore Central share + ₹44.00 crore State share) for the financial year 2025-2026 under SDRF, of which the first installment of ₹198.80 crore from the Central share has been released to the State. Further, an opening balance of ₹81.10 crore has been stated to be available as opening balance on 1st April, 2025 by the State Government in its SDRF account. In addition, ₹107.15 crore was released from NDRF for floods and landslides of 2024.

Further, in the wake of flood, flash flood and landslides during current monsoon, the Central Government constituted an IMCT without waiting for Memorandum from State Government for on the spot first hand assessment of damages. IMCT visited the affected areas of the State from 18th to 21st July, 2025.

Further, the Central Government has issued guidelines for recovery and reconstruction after severe disaster for which financial assistance can be provided from SDRF/NDRF. A Post-Disaster Needs Assessment (PDNA) was carried out by the State Government of Himachal Pradesh in the aftermath of floods and landslides of 2023, assessing the need for recovery and reconstruction under NDRF. The Central Government has already approved an outlay of Rs.2006.40 crore to Himachal Pradesh as per the procedure established under the guidelines of the recovery and reconstruction fund window. Further the first instalment of central share of Rs.451.44 crore has also been released on 7th July, 2025.

(d): In view of the increase in frequency and intensity of cloudburst, flash floods, landslides and torrential rainfall in the State, a multi-sectorial Central Team comprising experts from National Disaster Management Authority

(NDMA), Central Building Research Institute (CBRI) Roorkee, Indian Institute of Tropical Meteorology (IITM) Pune, Geologist and Indian Institute of Technology (IIT) Indore has been constituted on direction of the Hon'ble Union Home Minister.

(e): As reported by the State Government of Himachal Pradesh, 226 human lives and 2,703 animals are lost and 2535 houses damaged as on 12.08.2025.
